GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

STARRED QUESTION NO. 468 TO BE ANSWERED ON APRIL 03, 2025

HOUSES ALLOTTED UNDER PMAY-U 2.0 IN BIHAR

NO. 468. SHRI DINESH CHANDRA YADAV: SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the number of houses allotted under Pradhan Mantri

 Awas Yojana Urban (PMAY-U) 2.0 in Bihar;
- (b) the details of the number of houses likely to be constructed under the said scheme across the country, State-wise; and
- (c) the details of schemes being implemented by the Ministry of Housing and Urban Affairs in Bihar along with the status of the progress made thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 468 DUE FOR ANSWER ON 03.04.2025 REGARDING "HOUSES ALLOTTED UNDER PMAY-U 2.0 IN BIHAR"

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing and other civic amenities for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs in urban areas of the country including the State of Bihar through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Smart Cities Mission (SCM), Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Swachh Bharat Mission - Urban 2.0 (SBM-U 2.0), Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), PM-eBus Sewa amongst others.

The Ministry has been implementing PMAY-U since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country. Under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.74 lakh have been grounded and 92.02 lakh are completed/delivered to the beneficiaries across the country as on 24.03.2025. Further, a total of 3,14,477 houses have been sanctioned in the State of Bihar under PMAY-U, out of which 2,92,162 have been grounded for construction and 1,76,880 have been completed/delivered to the beneficiaries as on 24.03.2025.

Further, based on the learnings from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U 2.0 is a demand driven scheme. States/ UTs formulate project proposals as per their assessed demand of houses in a phased manner based on their resources. These proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Under PMAY-U 2.0, in principle approval of more than 6.92 lakh houses has been given. Further, based on the project proposals submitted by the State/UTs, a total of 3,52,915 houses have been sanctioned by the CSMC during meeting on 20.03.2025. Against these sanctioned houses, 1,00,124 houses have been sanctioned for the eligible beneficiaries in the State of Bihar.

Smart Cities Mission (SCM) promoted cities by providing core infrastructure and a decent quality of life to its citizens through application of 'Smart' Solutions. The Mission followed an area-based development approach through retrofitting, redevelopment and greenfield development in 100 cities including four cities in Bihar viz. Bhagalpur, Patna, Muzaffarpur and Biharsharif. This approach promoted investment from multiple funding sources like convergence with other Central and State Government schemes, Public Private Partnership etc. Approx. ₹1,901 crore Central Assistance has been released to these four cities.

AMRUT mission was launched to provide water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport in 500 selected cities having more than 1 lakh urban population based on plans developed by States/UTs. Further, AMRUT 2.0 with estimated investment of ₹2,77,000 crore including total Central assistance of ₹76,760 crore has been launched on October 1,2021 to make cities water secure. Under AMRUT, Bihar State has taken up 65 projects worth approx. ₹2,575 crore, of which works worth ₹2,489 crore have been completed.

Under AMRUT 2.0 a total of 64 projects worth ₹8,481 crore (including Operations & Maintenance cost) have been approved by MoHUA in Bihar State.

Swachh Bharat Mission - Urban (SBM-U), was launched with the objective to make urban areas Open Defecation Free (ODF) since 2nd October 2014. A total of ₹11,905 crore of Central assistance has been released under SBM-U. In Bihar, out of committed Central assistance of ₹556 Crores, a total of ₹386 crores of Central Assistance has been released under SBM-U.

The revamped SBM 2.0, with total investment of ₹1,41,600 crore (including Central assistance of ₹36,465 crore), was launched on October 1, 2021, with a vision of creating Garbage Free cities, remediation of all legacy waste dumpsite and treatment of used water in the cities having population below 1 lakh. For Bihar, out of approved Central assistance of ₹1045.50 crores, an amount of ₹229.62 crore has been claimed by the State of Bihar for three components Toilet construction/ Used Water Management (UWM)/ Solid Water Management (SWM).

PM SVANidhi Scheme was launched on 1st June, 2020 with the aim to facilitate collateral free working capital loan to street vendors. Under the scheme, 1stloan to 1,28,847 applications, 2nd loan to 29,476 and 3rd loan to 4,502 applications have been disbursed in the State of Bihar.

"PM-eBus Sewa" Scheme has been launched on 16th August, 2023 to augment city bus operations in urban areas with Central Assistance (CA) of ₹20,000 crore for deploying electric buses under the PPP mode. Cities having population between 3-40 lakhs and other State Capitals with less than 3 lakh population as per 2011 census are eligible for assistance under the scheme. Under the scheme 400 buses have been sanctioned in 6 cities in the state of Bihar. Total amount disbursed is ₹ 87.55 crore.
